

[Shri Sadath Ali Khan]

so far was six. Information has since been received from the Commissioner for the Government of India in British East Africa to the effect that since the beginning of the emergency in October, 1952, 33 Indians are believed to have been killed by Mau Mau terrorists.

ELECTION TO COMMITTEES

CENTRAL ADVISORY BOARD OF EDUCATION

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): On behalf of the hon. Minister of Education, I beg to move:

"That Members of this House do proceed to elect, in such manner as the Speaker may direct, three Members from among themselves to serve on the Central Advisory Board of Education."

Mr. Speaker: The question is:

"That Members of this House do proceed to elect in such manner as the Speaker may direct, three Members from among themselves to serve on the Central Advisory Board of Education."

The motion was adopted.

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(6) thereof, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to be a member of the Indian Council of Agricultural Research vice late Shri Hira Singh Chinnaria."

Mr. Speaker: The question is:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(6) thereof, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a Member of the Indian Council of Agricultural Research vice late Shri Hira Singh Chinnaria."

The motion was adopted.

ELECTRICITY SUPPLY (AMENDMENT) BILL

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to move for leave to introduce a Bill further to amend the Electricity (Supply) Act, 1948.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Electricity (Supply) Act, 1948."

The motion was adopted.

Shri Nanda: I introduce the Bill

BUSINESS OF THE HOUSE

Mr. Speaker: The House will now take up the Prize Competitions Bill, 1955. Three hours have been allotted to this Bill which means that this Bill will be disposed of by about 3 P.M. Thereafter the House will take up the Supplementary Demands for Grants.

The House will sit today up to 6 P.M.

Shri Kamath (Hoshangabad): On a point of information only, may I ask whether the amendment by the Rajya Sabha of the Companies Bill as passed by the Lok Sabha will result in any extension of this Session?